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SLP(Crl.)... 13334 OF 2001

ITEM No.11

Court No. 9

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Crl.)...../2001

(From the judgement and order dated 09/05/2001 in CRLM 116/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA

Petitioner (s)

VERSUS

SURJIT SINGH

Respondent (s)

(With Crl.M.P. No 13334/2001 for c/delay in filing SLP)

Date : 07/12/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s) Mr.J.P. Dhanda,Adv.
Mr.K.P. Singh,Adv.
Mr.D.S. Nagar,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

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Delay condoned.

Issue notice returnable by six weeks.

(Usha Bhardwaj)
P.S. to Registrar

(S.Malkani)
Court Master